

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Criminal Appeal No(s). 566/2018

SAURABH MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 567/2018 (II)

Date : 28-09-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Pankaj Singh,Adv.
M/S. Vidhi International, AOR

For Respondent(s) Ms.Varsha Poddar,Adv.
Ms.Supriya Juneja,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Original records from the High Court and Trial Court have been received.

Ld.counsel for the parties are given four weeks' time to file the additional documents, if any. Thereafter, matter be processed for listing before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB